

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 4722
TO BE ANSWERED ON 30.03.2017

LACK OF HUMAN RESOURCES IN PRIs

4722. SHRI R. GOPALAKRISHNAN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- a) whether many of the panchayat raj institutions in the country lack human resources for implementing developmental programmes in their respective villages;
- b) if so, the details thereof and the reasons for such lack of human resources; and
- c) the steps/ measures taken/ proposed to be taken by the Union Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) - (c): 'Panchayats' being in the realm of 'Local Government' is a State subject. Providing human resources to Panchayati Raj Institutions (PRIs) is the primary responsibility of the respective State/Union Territory (UT) Government. There is no such scheme in the Ministry of Panchayati Raj (MoPR) for providing dedicated manpower for the core work of Panchayats. Some developmental programmes like Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) have provisioned to provide dedicated staff like Gram Rojgar Sahayaks, Technical Assistant and other manpower like Data Entry Operators, Accountants etc. at Block/Gram Panchayat level. Further, the Panchayats can supplement the support from State Government for Administrative and Technical manpower by pooling the 10% allocation of Fourteenth Finance Commission (FFC) Grants towards administrative expenditure.
